

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1064 of 2020

IN THE MATTER OF:

Orator Marketing Pvt. Ltd.

...Appellant

Versus

Samtex Desinz Pvt. Ltd.

...Respondent

Present:

**For Appellant: Mr. Arvind Kr. Gupta and Mr. Lzafeer Ahmed,
Advocates.**

For Respondent: Mr. Anirudh Deshmukh, Advocate.

ORDER
(Through Virtual Mode)

12.01.2021: Learned counsel for the Appellant submits that he does not want to file a rejoinder. Written submissions have already been filed. Same are taken on record.

Since similar matter viz. Company Appeal (AT) (Ins.) No. 848 of 2020 is stated to be posted for hearing on 20th January, 2021, post the instant appeal alongwith Company Appeal (AT) (Ins.) No. 848 of 2020 on **20th January, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

am/gc